

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 281/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018.

NAME OF THE COMPANY: Adzone Advertising Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Saket Billa, POA Holder


For the Respondent: None

ORDER

Notice to the ROC to file their reply and objections, if any, returnable on 1st February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)